

nursing and expectant mothers, which is under consideration of the Government. Supplementary nutrition is one of the services in the package. The other services are immunization, health checkup, referral services, pre-school education and nutrition education. The scheme is proposed to be implemented in tribal/rural blocks and in slum areas in cities.

**Report of Task Force on Agrarian Relations**

\*319. SHRI MADHU LIMAYE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to the Report submitted by the Chairman of the Task Force on Agrarian Relations;

(b) if so, the main findings of the Report,

(c) whether Government have any proposals for bringing about a radical change in this situation, and

(d) if so, the main feature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE)

(a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha

(c) and (d) The Government is committed to a programme of speedy and effective implementation of land reform. The Planning Commission has already issued guidelines on land reforms based on the recommendations of the Task Force in connection with the formulation of Draft Fifth Five-Year Plan

**STATEMENT**

The Task Force on Agrarian Relations was set up in the Planning Commission to recommend the strate-

gy on land reform for the Fifth Five-Year Plan. The Report has listed the reasons for poor performance, discussed some policy-issues, gave suggestions for improving implementation and recommended the strategy for the Fifth Five-Year Plan. The recommendations of the Report include the programme for plugging the loopholes in the existing tenancy laws, ensuring complete security of tenure and conferment of ownership rights on cultivating tenants and share-croppers according to a time-bound programme, amendment of the ceiling laws according to the national guidelines and plugging the loopholes in the laws of land alienation and debt-redemption relating to tribals. The operational programmes suggested include high priority being given to a comprehensive programme of preparation and maintenance of record of tenancy and distribution of surplus land accompanied by timely supply of inputs and investment support. Regarding implementation machinery the Report has suggested that a land reform organisation parallel to the district revenue administration manned by hand-picked administrators may be set up for a short period for the purpose of implementation. Adequate attention needs to be given to the in-service training of the field officers in regional centres through intensive field experience and inter-State visits. Another suggestion is that civil courts should not be involved in the implementation of land reform and that itinerant land reform tribunals should be set up. The Report has highlighted the necessity of people's involvement by associating beneficiaries in the implementation of land reforms.

**Use of Grass roots and Seeds as food by people of Sunderbans, West Bengal**

\*320. SHRI BAKSI NAYAK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether people in the Sunderbans in the 24 Parganas, District of

West Bengal are collecting grass roots and seeds for food; and

(b) whether Government have received any report in this regard from the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The State Government have denied the allegation.

#### Requirement and Supply of Fertilizers in Punjab

3001. SHRI SAT PAL KAPUR: Will the Minister of AGRICULTURE be pleased to state:

(a) the total requirement of fertilizers in Punjab;

(b) the percentage of this annual total requirement of fertilizer which is met through indigenous product and that through imports;

(c) the present distribution system of fertilizers in Punjab; and

(d) whether it is proposed to scrap the dual system of distribution and hand over the total distribution to Government agencies or Cooperative Societies?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The total net requirements of fertilizers in Punjab for the Kharif '73 and Rabi '73-74 seasons were assessed as 2.37 lakh tonnes of Nitrogen (N), 0.58 lakh tonnes of Phosphates  $P_2O_5$  and 0.16 lakh tonnes of Potash  $K_2O$ .

(b) The domestic manufacturers will meet about 37 per cent of the total requirements of the State and the balance will be met by supplies through imports.

(c) and (d). Fertilizer distributed within a State is either from imported stock or from domestic manufacturers. As far as the distribution of imported fertilizer in the Punjab State

is concerned, the entire quantity is given to the State Government, which in turn, distributes it only through public channels, like Cooperative Societies and State agencies.

As regards the indigenously produced fertilizers distributed within the State, it is partly through public agencies and partly through private dealers. The Govt. of India have been urging the domestic manufacturers to distribute as much of their production through public agencies as is possible. In regard to the biggest domestic manufacturer, viz the Fertilizer Corporation of India, it has been instructed to distribute at least a minimum of 50 per cent of their production through public channels. By and large, the other domestic manufacturers also distribute a considerable quantity of their production through public channels. There is no proposal at present to hand over total distribution of the production of domestic manufacturers to Government agencies or Cooperative Societies.

#### Supply of Sub-soil water in Delhi

3002 SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have made efforts to tap the sub-soil water in Delhi for supplying it for drinking water;

(b) if so, the extent of availability of sub-soil water in Delhi Zone-wise; and

(c) the outcome of the efforts made and whether further steps are proposed to fully utilise this source to meet the constant shortage of water supply in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c). Information is being collected and would be placed on the Table of the Sabha by the Ministry of Works and Housing.